

Public Announcement under Regulation 15 (1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 18,078,667 Equity Shares from the shareholders of M/s SVC Resources Limited ("Target Company"), a company incorporated and registered under the Companies Act, 1956 and having its registered office at 104, Baba House, 1st Floor, M V Road, Near Cine Magic Cinema, Andheri East, Mumbai-400 093, Tel. 022-40156624 and Fax.: 022-40156624; by M/s Lorgan Lifestyle Limited ("Acquirer"), a company incorporated and registered under the Companies Act, 1956 and having its registered office at Flat No.6, Raghukul Apartments. S. No. 968/969, Senapati Bapat Road, Pune - 411016, Maharashtra, India.

1. Offer details

- Size: 18,078,667 Equity Shares constituting 26% of the Equity Paid up Share Capital of the Target Company.
- Price/ consideration: Rs. 2.50/- for each equity share of the Target Company.
- Mode of payment (cash/ security): Cash
- Type of offer (Triggered offer, voluntary offer/ competing offer etc): Voluntary Offer

2. Transaction which has triggered the open offer obligations (Underlying Transaction):

None. The acquirer is making a voluntary offer with a view to acquire additional shares of the Target Company beyond its present holding of 24.86% and control over the Target Company in accordance with Regulation 3(1) and 4 of SEBI (SAST) Regulations, 2011.

3. Acquirer

Details	Acquirer	Total
Name of Acquirer(s)	M/s Lorgan Lifestyle Limited	-
Address	Flat No.6, Raghukul Apartments, S. No. 968/969, Senapati Bapat Road, Pune - 411016, Maharashtra.	-
Name(s) of persons in control /promoters of acquirers	Mr. Rajesh Shrivallabh Baheti Ms. Vidya Deepak Baheti Ms. Leena Rajesh Baheti Mr. Shrivallabh Zumberlal Baheti Mr. Deepak Shrivallabh Baheti Mr. Rajesh Raghu Shetty	-



	Mr. Anil Jaysingrao Barge	
Name of the Group, if any, to which the Acquirer belongs to	-	-
Pre Transaction shareholding - Number % of total share capital	1,72,85,658 24.86%	1,72,85,658 24.86%
Proposed shareholding after the acquisition of shares which triggered the Open Offer	Not Applicable	Not Applicable
Any other interest in the TC	Other than the shareholding as disclosed above, the Acquirer does not have any other interest in the Target Company.	

For the purpose of this Offer, there is no Persons Acting in Concert with the acquirer.

4. Details of selling shareholders: Not Applicable

5. Target Company

- Name: SVC Resources Limited having its registered office at 104, Baba House, 1st Floor, M V Road, Near Cine Magic Cinema, Andheri East, Mumbai-400 093
- CIN: L10100MH1976PLC018861
- Exchanges where listed: BSE Limited

6. Other details

- The Detailed Public Statement pursuant to this Public Announcement and which carries all such other information of the offer including the detailed information on the offer price, detailed information on the Acquirer, detailed information on the Target Company, detailed reasons for the offer, statutory approvals for the offer, details of financial arrangement, other terms of the offer, etc. shall be published on or before January 16, 2014 in all editions of any one English national daily with wide circulation, any one Hindi national daily with wide circulation, one Marathi language daily newspaper – Mumbai edition as the registered office of the Target Company is situated in Mumbai only and the Target Company is listed on BSE Limited .
- The Acquirer undertakes that it is aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.



- The Acquirer has adequate financial resources and has made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.

- This is not a competitive bid.



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of

M/s Lorgan Lifestyle Limited

Acquirer

Place: New Delhi

Date: January 8, 2014